

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1439 of 2019**

**IN THE MATTER OF:**

**State Bank of India**

**....Appellant**

**Vs.**

**Venugopal Dhoot & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Bishwajit Dubey and Ms. Surabhi Khattar,  
Advocates**

**For Respondents: Ms. Vishrutyi Sahni, Advocate for R- 7,9  
Ms. Misha and Ms. Moulshree Shukla, Advocates  
for R-2  
Mr. Sandeep S. Ladda and Mr. Devender Singh,  
Advocates**

**ORDER**

**17.02.2020:** At request of Learned Counsel for the Appellant the matter is adjourned 'For Orders' on **24<sup>th</sup> February, 2020** peremptorily.

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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